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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
BEFORE  
HON'BLE SHRI JUSTICE RAVI MALIMATH,  
CHIEF JUSTICE  
&  
HON'BLE SHRI JUSTICE VISHAL MISHRA  
ON THE 31<sup>st</sup> OF JANUARY, 2023  
WRIT APPEAL No. 116 of 2023**

**BETWEEN:-**

1. **MADHYA KSHETRA EDUCATION SOCIETY HOSHANGABAD (A REGISTERED SOCIETY UNDER MADHYA PRADESH REGISTRATION ACT 1973) THROUGH ITS DIRECTOR ATUL SHARMA S/O SHRI VIRENDRA KUMAR SHARMA AGED ABOUT 50 YEARS OCCUPATION DIRECTOR SEONI MALWA HOSHANGABAD DISTRICT HOSHANGABAD NARMADAPURAM (MADHYA PRADESH)**
2. **THE CHILD CARE ACADEMY HIGHER SECONDARY SCHOOL THROUGH ITS PRINCIPAL REKHA SHARMA W/O SHRI ATUL SHARMA, AGED ABOUT 45 YEARS, OCCUPATION: PRINCIPAL R/O SEONI MALWA HOSHANGABAD DISTRICT HOSHANGABAD (MADHYA PRADESH)**

**.....APPELLANTS**

***(BY SHRI PRIYANK AWASTHY - ADVOCATE )***

**AND**

1. **THE STATE OF MADHYA PRADESH THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF SCHOOL EDUCATION VALLABH BHAWAN BHOPAL (MADHYA PRADESH)**
2. **BOARD OF SECONDARY EDUCATION THROUGH ITS COMMISSIONER M.P. NAGAR BHOPAL (MADHYA PRADESH)**
3. **RECOGNITION COMMITTEE THROUGH ITS COMMISSIONER BOARD OF SECONDARY EDUCATION M.P. NAGAR BHOPAL (MADHYA PRADESH)**

PRADESH)

4. SECRETARY BOARD OF SECONDARY EDUCATION  
M.P. NAGAR BHOPAL (MADHYA PRADESH)
5. COMMISSIONER PUBLIC INSTRUCTION M.P.  
NAGAR BHOPAL (MADHYA PRADESH)
6. DIRECTORATE OF PUBLIC INSTRUCTION  
THROUGH ITS COMMISSIONER M.P. NAGAR  
BHOPAL (MADHYA PRADESH)
7. DIRECTOR PUBLIC INSTRUCTION M.P. NAGAR  
BHOPAL (MADHYA PRADESH)
8. JOINT DIRECTOR PUBLIC INSTRUCTION M.P.  
NAGAR BHOPAL (MADHYA PRADESH)
9. DISTRICT EDUCATION OFFICER  
NARMADAPURAM NARMADAPURAM (MADHYA  
PRADESH)

.....RESPONDENTS

*(BY SHRI B.D. SINGH - GOVERNMENT ADVOCATE)*

*This appeal coming on for admission this day, Hon'ble Shri Justice  
Ravi Malimath, Chief Justice passed the following:*

सत्यमेव जयते **ORDER**

At request of appellants' counsel, the writ appeal is dismissed as  
withdrawn.

(RAVI MALIMATH)  
CHIEF JUSTICE

(VISHAL MISHRA)  
JUDGE

MSP